

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:6169  
ANSWERED ON:03.05.2013  
NATIONAL INVESTMENT FUND  
Rana Shri Jagdish Singh

**Will the Minister of FINANCE be pleased to state:**

- (a) the details and salient features of the National Investment Fund (NIF);
- (b) the present corpus of the fund;
- (c) the purpose and manner in which the income from the NIF is utilised by the Government; and
- (d) the funds withdrawn and utilised from the said fund during each of the last three years and the current year?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (NAMO NARAIN MEENA)

(a) Government has constituted the National Investment Fund (NIF) in November, 2005 into which the proceeds from disinvestment of Central Public Sector Enterprises were to be channelized. The corpus of the fund was to be of a permanent nature and the same was to be professionally managed in order to provide sustainable returns to the Government, without depleting the corpus.

(b) The present corpus in the Fund is to the tune of 1814.45 crore.

(c) As per the Scheme, 75% of the annual income of the NIF was to be used for financing selected social sector schemes which promote education, health and employment. The residual 25% of the annual income of NIF was to be used to meet the capital investment requirements of profitable and revivable PSUs. However, in view of the difficult economic situation caused by the global slowdown of 2008-09 and a severe drought in 2009-10, Government granted a one-time exemption on 5th November, 2009 to utilize the disinvestment proceeds directly for selected Social Sector Schemes allocated by Department of Expenditure/ Planning Commission which was further extended by another year up to March 2013. Government has further decided that the disinvestment proceeds, with effect from the fiscal year 2013-14, will be channelized into NIF and would be maintained as a 'Public Account'. NIF funds would be utilized for subscribing to shares being issued by Central Public Sector Enterprises (CPSE) including Public Sector Banks and Public Sector Insurance Companies on rights basis and for recapitalization of CPSEs, Public Sector Banks and Insurance Companies etc.

(d) The details of funds withdrawn and utilized from the NIF during each of the last three years and the current year are as follows:

S. No.	Name of the Scheme	NIF Fund Used (` in crore)			
		Actuals 2010-11	Actuals 2011-12	Revised 2012-13	Budget 2013-14
1.	Jawaharlal Nehru National Urban Renewal Mission (JNNURM)	1031.42	1533.72	2344.80	
2.	Accelerated Irrigation Benefits Programme (AIBP)	1700.00	2442.76	3547.20	
3.	Rajiv Gandhi Gramin Vidyutikaran Yojana (RGGVY)	2000.00	2086.04	697.94	
4.	Accelerated Power Development and Reform Programme	52.00	0	0	
5.	Indira Awas Yojana	7000.00	0	0	
6.	National Rural Employment Guarantee Scheme (NREGS)	10360.79	7831.53	17366.88	
7.	Recapitalisation of Public Sector Banks		14000.00		
8.	Capital expenditure of India Railways		26000.00		
	Total	22,144.21	13,894.05	23,956.82	40,000.00

